Annexure 7

Name of Corporate Debtor : Hindusthan National Glass & Industries L Date of Commencement of CIRP : 21 October 2021

Pursuant to claims received and updated as on 28th February 2022

	Details of claimant		Details of claim received		Details of claim Admitted				Amount of contingent	Amount of any	Amount of claim	Amount of claim	
SI No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		% of voting Share in COC if applicable	claim	mutual dues that may be set off	not admitted	under verification	Remarks if any
1	Electricity Department of Puducherry- October	State Govt. of Puducherry	08-Dec-21	1,10,31,998	-		No					1,10,31,998	
2	Electricity Department of Puducherry- September	State Govt. of Puducherry	08-Dec-21	1,59,26,992	•		No					1,59,26,992	
3	Exise and Taxation Officer- GST Tax Liability Bahadurgarh	Govt. of India	08-Dec-21	4,77,33,960	•		No					4,77,33,960	
4	Large Tax Payer Unit, West Bengal	Govt. of West Bengal	06-Jan-22	9,11,11,780			No					9,11,11,780	
	Office of the Assistant Commissioner of Central Excise- GST												
5	Tax Puducherry (RCM and Interest Liability)	Govt. of India	13-Dec-21	3,87,095			No					3,87,095	
	Office of the Assistant Commissioner of Central Excise- GST												
6	Tax Puducherry (Tax Liability)	Govt. of India	13-Dec-21	3,23,52,572			No					3,23,52,572	
7	Uttar Haryana Bijli Vitran Nigam Limited	State Govt. of Haryana	14-Dec-21	2,50,18,173	-		No					2,50,18,173	
8	Uttar Haryana Bijli Vitran Nigam Limited	State Govt. of Haryana	18-Nov-21	2,58,47,367	-		No					2,58,47,367	
9	Uttar Haryana Bijli Vitran Nigam Limited	Govt. of Haryana	20-Jan-22	99,84,701	-		No					99,84,701	
10	W.S. (Water Suppy) Bahadurgarh	State Govt. of Haryana	01-Dec-21	2,86,251	-		No					2,86,251	
				25,96,80,889	-				-	-	-	25,96,80,889	